

**THE HIGH COURT OF ORISSA ARBITRATION CENTRE,
CUTTACK**

NOTIFICATION

No.430 Date: 08.11.2023

In exercise of the power conferred under Rule-9(6), Part-IV of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014, the names of the following Arbitrators are hereby added in the existing empaneled list of Arbitrators as per the minute dated 21.09.2023.

1. Hon'ble Shri Justice Adarsh Kumar Goel, (Retd.)
Former Judge, Supreme Court of India
2. Mr. Ratikanta Mohapatra, Retd. Dist. judge
3. Mr. Chittaranjan Mohapatra, Retd. Dist. judge
4. Mr. Dilip Kumar Mishra, Retd. Dist. judge
5. Mr. Pradipta Kumar Mohanty, Sr. Advocate
6. Mr. Dhiren Kumar Mohanty
7. Mr. Sansar Pattanayak

By Order
Sd/-
Coordinator, Arbitration Centre
Co-ordinator
High Court of Orissa, ARB. Centre